

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:106

ANSWERED ON:02.08.2010

PERFORMANCE OF SEZs

Mahto Shri Baidyanath Prasad;Semmalai Shri S.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government is satisfied with the performance of Special Economic Zone (SEZs), in the country;
- (b) if so, the details thereof;
- (c) the details of the sanctioned, operational and notified SEZs in the country, sector-wise and State-wise;
- (d) the number of proposals pending with the Government for approval and notification alongwith the reasons therefor in this regard; and
- (e) the number of items/commodities exported from these SEZs during the last three years alongwith the value of export, item-wise and year-wise?

**Answer**

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

a) to e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 106 FOR ANSWER ON 2ND AUGUST 2010 REGARDING "PERFORMANCE OF SEZs"

(a): Yes, Madam.

(b): Exports from SEZ have grown from Rs. 8,449.04 crore in the financial year 2000-01 to Rs. 2,20,711 crore in the financial year 2009-10 registering a growth of about 2512%. Similarly, investment of Rs. 1,66,526.43 crore has been made in Special Economic Zones and direct employment has been generated for 5,50,323 persons.

(c): In addition to seven Central Government Special Economic Zones (SEZs) and 12 State/Private Sector SEZs set up prior to the enactment of SEZ Act, 2005, formal approval has been accorded to 576 proposals out of which 358 SEZs have been notified. Exports have started from 114 SEZs. Tables containing state-wise and sector-wise distribution of SEZs are placed at Annexure-I and Annexure-II respectively. Further details about these SEZs including location etc. are available on the website [www.sezindia.nic.in](http://www.sezindia.nic.in).

(d): Proposals complete in all respects accompanied by State Government recommendations had already been placed before the Board of Approval in its meeting held on 13th July, 2010 and decisions have been taken by the Board in all the cases. Similarly, notification of a SEZ is processed immediately on receipt of inspection report from the concerned Development Commissioner and other relevant documents e.g. legal possession and vacancy status of the land, non-encumbrance certificate etc. No proposal complete in all respects is pending for notification.

(e): The sector-wise break-up of value of physical exports for the last three financial years is as under:-

(Value in Rs. crore)  
Sl.No. Sector      2007-08    2008-09    2009-10

1	Biotech	159.45	832.65	456.48
2	Computer/Electronic software	3985.26	16228.24	45784.26
3	Electronics hardware	11121.33	13035.87	17417.39
4	Electronics	518.71	338.16	930.62
5	Engineering	1651.68	3089.34	4183.90
6	Gems and Jewellery	23006.07	33435.55	43828.97
7	Chemicals & Pharmaceuticals	1423.05	6386.21	73971.99
8	Handicrafts	30.33	38.13	49.77
9	Plastic and rubber	657.66	343.07	688.24
10	Leather, footwear and sports goods	237.02	280.89	449.64
11	Food and Agro Industry	645.58	301.34	368.94

12 Non-conventional Energy	126.01	230.52	1398.09
13 Textiles and garments	1316.61	2951.53	3313.24
14 Trading and services	20866.97	18803.97	24884.22
15 Misc.	891.96	3393.55	2985.64
Total	66637.68	99689.02	220711.39